

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).22854/2010

CANTONMENT BOARD, AGRA TR.CHIEF EXC.OFFR

Petitioner(s)

VERSUS

ANIL JAIN & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents and
prayer for interim relief and office report))

Date: 18/10/2010 This Petition was called on for hearing today.

For Petitioner(s)

Ms. N. Shoba, Adv.

For Respondent(s)

Mr. Pradeep Shukla, Adv.
Mr. Abhijit Sengupta, Adv.

UPON hearing counsel the Court made the following

O R D E R

Respondent No.1 appears through Mr. Abhijit Sengupta,
advocate. Granted four weeks time for filing Vakalatnama
and counter affidavit. Await return of notice of the
remaining respondents.

List the matter on 3.12.2010.

(SUNIL THOMAS)
Registrar